#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

#### <u>APPEAL NO. 31 OF 2017 &</u> IA NOS. 70, 461, 429, 465 & 466 OF 2017

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Ramnad Renewable Energy Ltd. ... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Poonam Verma Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2 & R-3

## **ORDER**

## I.A. Nos. 461, 429, 465 & 466 of 2017

(Delay in filing replies and rejoinders)

Delay in filing replies and rejoinders is condoned. Replies and rejoinders are taken on record. Applications are disposed of.

## **Appeal No. 31 of 2017**

It is represented that pleadings are complete.

List the matter for hearing on 29.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson